

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) to (c). The information is being collected and will be placed on the table of the house as early as possible.

Communal Violence

3565. SHRI SUBHASH YADAV :

SHRIMATI MEIRA KUMAR :

SHRI K. RAMACHANDRA REDDY :

SHRI DHARAM PAL SINGH MALIK :

SHRI K. PRADHANI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there was a considerable increase in incidents of communal violence

in various parts of the country during the last one year;

(b) if so, the details thereof;

(c) estimated loss of life and property; and

(d) steps being taken to prevent such violence in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). On the basis of available information, particulars of major communal riots which occurred in the country during the year 1986 are as under :

Place and date	No. of Persons Killed.	Loss of property (Rs. in lakhs)
1	2	3
Bihar :		
Nawada (April 22)	10*	N.A.
*According to the Govt. of Bihar only 3 deaths can be attributed solely to communal violence.		
Gujarat :		
Ahmedabad :		
(Jan. 5-7)	9	7.73
(Jan. 22-24)	5	0.38
(March 26-30)	4	0.05
(July 9-17)	49	63.16
Veraval (March 26-27)	13	246.98
Nadiad (Aug. 9-16)	7	1.01

1	2	3
Baroda (Sept. 17-20)	5	3.81
<i>Karnataka :</i>		
Ramanagaram (July 22-25)	5	3.34
Bangalore (Dec. 7-8)	11	127.65
Mysore (Dec. 7-8)	4	10.20
<i>Madhya Pradesh :</i>		
Sehore (Feb. 16-17)	8	100.00
<i>Maharashtra :</i>		
Nasik (May 10)	8	43.05
Panwal (May 10)	2	66.48
Amravati (Nov. 2-4)	7	5.83
<i>Uttar Pradesh :</i>		
Meerut (Feb. 26)	2	7.42
Neuria (March 26-27)	26	0.54
Allahabad (June 14-18)	9	2.65

(N.A. stands for Not Available)

(d) The necessity of maintaining communal harmony and public order has been time and again stressed on the State Governments/Union Territories. Suggestions have been made to them to streamline the administrative and intelligence machinery and for measures like arrest of anti-social elements, search and seizure for the recovery of arms and ammunition and action against elements inciting communalism. Central forces have also been made available as and when asked for. Apart from this, timely alerts are sounded and guidance and advice provided as and when required. A detailed set of guidelines for effective control of communal violence, which was reviewed and revised in 1985 has also been circulated amongst all the State Governments.

It is also in this context that the 15-point programme of the former Prime

Minister, Smt. Indira Gandhi was commended to the State Governments. The National Integration Council deliberated on various issues in its meetings held on 12th September, 1986. In this connection the Home Minister has also addressed all the Chief Ministers of States/Union Territories in October, 1986.

[Translation]

Visit of delegation to USA for promotion of textile exports

3566. SHRI TEJA SINGH DARDI : Will the Minister of TEXTILES be pleased to state :

(a) whether a high level delegation recently visited U.S.A. with a view to increase the textile export ;